

O.A. 872/98

Date : 31.8.2001.

Mr.R.R. Shetty holding the brief of
Mr.R.K. Shetty, Counsel for the Respondents.

It has been brought to our notice by the
Learned Counsel for the Respondents that the
applicant is no more. A photo copy of
certificate filed as R-3 indicates that applicant
died on 24.9.1998. As the applicant is no more
and the legal representatives have not come
forward for substitution, the application abates.

(G. ~~Ch~~ Srivastava)
Member (A)

B. Dikshit
(Birendra Dikshit)
Vice Chairman.

H.

This file is
opened by DPA
to day 10
October 2001
Terry JII is
open to the
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DPA
8/1/2001

dt 31/8/01
not furnished
to MPA
on 30/11/01
MS